

Annexure-1

Name of the corporate debtor: MPL MOTORS PRIVATE LIMITED; Date of commencement of liquidation 18-02-2022;

List of stakeholders as on: 13-07-2022

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim	Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1.	Sundaram Home Finance Limited	13/07/2022	3,54,67,065	3,54,67,065	Claim for secured loan	3,54,67,065	No	Memorandum confirming deposit of title deeds date 24.03.2016 executed by MPL Motors Private Limited with the intention to create equitable mortgage to secure repayment of loan and Deed of guarantee executed	3,54,67,065	97.68%	-	-	-	-	Sundaram Home Finance Limited while submitting their claim have intimated their decision to realize their security interest under Regulation 21A and Regulation 37 of IBBI (Liquidation Process) Regulation, 2016 in the secured asset Flat No. E5, 5th Floor, USHERA, No: 189, Old Mahabalipuram Road, (Presently called as Rajiv Gandhi Salai), Sholinganallur, Kancheepuram – 600119.



A. MOHAN KUMAR

INSOLVENCY RESOLUTION PROFESSIONAL
REG. NO. IBBI/PA 002/SP-N00377/2017-2018/11120